

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2810
ANSWERED ON:06.12.2001
SANCTIONED POSTS OF JUDGES IN RAJASTHAN HIGH COURT
JASWANT SINGH BISHNOI

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) the number of sanctioned posts of judges in RajaSthan High Court and the number of vacant posts at present; . . .
- (b) whether the Government have taken steps to fill up the vacant posts; .and
- (c) if so, the details thereof?

Answer

MINISTER OF LAW. JUSTICE & COMPANY AFFAIRS (SHRI ARUN JAITLEY) .

- (a) The Rajasthan High Court has 32 sanctioned posts of Judges/Additional Judges of which, as on 3.12.2001,8 posts were vacant.
- (b) & (c) Filling up of vacant posts of Judges in the High Courts is a continuous, consultative process. among. the Constitutional authorities. Some recommendations have been received for appointment of Judges in the Rajasthan High Court which are under process.